

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) :

(Rs. crores]

	Outstandings at end of	Increase the in 196'	
	1966	1967	
(a) Deposits and other accounts.	875-98	958-92	82-94
(b) Advances to—			
(i) public sector	95-33	109-24	13-91
(ii) private tor	445-35	486-26	40-91
(c) Advances agricultural poses	21-76	29-76	8 00

CENTRAL GRANT FOR THE SURVEY OF TRIBAL AREAS IN ANDHRA PRADESH

1100. SHRI SANDA NARAYANAPPA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Andhra Pradesh Government had recently approached the Government of India for a grant to conduct a survey of the tribal areas in Andhra Pradesh; and

(b) if so, what are the details thereof ; and what action has been taken by Government thereon?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI J. B. MUTHYAL RAO) : (a) No, Sir. The State Government already has a Research Institute equipped for the purpose.

(b) Does not arise.

SOMASILA PROJECT

1101. SHRI SANDA NARAYANAPPA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have received the detailed plans and estimates for the Somasila Project in Nellore District of Andhra Pradesh;

(b) if so, the time when these were received and the total amount of money required for the project;

(c) whether Government have accorded sanction therefor; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) to (d) A project report of the Somasila Project was received in the Central Water and Power Commission in 1965. The estimated cost of the project was given as Rs. 17 crores.

The project was examined by the Central Water and Power Commission and their comments on the hydrological aspects were sent to the State Government. The State Government informed the Commission that the project was being revised. The revised project report is awaited.

BLACK-MARKETING BY INDIAN OIL AGENT IN MADHYA PRADESH

1102. SHRI NI RANJAN SINGH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the number of cases of black-marketing that have been reported against M/s. Sonilal Fakir Chanda of Gote Goare, Narisinghpur district, Madhya Pradesh, an agent of the Indian Oil Limited, from January, 1968 to June 1968 and the results thereof; and

(b) whether it is also a fact that the Indian Oil authorities at Indore were also informed about this case of black-marketing?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K RAGHU-RAMAIAH) : (a) and (b) The information is being collected and will be laid on the Table of the House.

EXPANSION OF PRIVATE REFINERIES WITHOUT PERMISSION

1103. DR. (MRS.) MANGLA-DEVI TALWAR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that some private refineries have expanded their